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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/90/ (IB)/2017
NAME OF THE PETITIONER(S) : SUBASH INFRASTRUCTURES IND PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. RATHINAKUMAR	PS for petitioner	M. Rathi
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ORDER

Counsel for petitioner present. No representation on behalf of respondent. Counsel of petitioner is directed to send private notice to the respondent for their appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. Time extended at request. Put up on 31.10.2017 at 10.30 A.M.

— sd —
K Anantha Padmanabha Swamy
Member (Judicial)

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